

9. The Citizenship Act, 1955.
  10. The Ancient Monuments and Archaeological Sites and Remains Act, 1958.
  11. The Trade Union Act, 1926.
  12. The Indian Arbitration Act, 1940.
- (ii) The Hindi version of the following 31 Acts is under preparation:—
1. The Indian Easement Act, 1882.
  2. The Court Fees Act, 1870.
  3. The Stamp Act, 1899.
  4. The Suits Valuation Act, 1887.
  5. The Income Tax Act, 1961.
  6. The Estate Duty Act, 1953.
  7. The Wealth Tax Act, 1958.
  8. The Gift Tax Act, 1858.
  9. The Central Sales Tax Act, 1956.
  10. The Mines Act, 1952.
  11. The Mica Mines Labour Welfare Fund Act, 1946.
  12. The Mines and Minerals (Regulation and Development) Act, 1957.
  13. The Central Silk Board Act, 1948.
  14. The Indian Railways Act, 1890.
  15. The Indian Majority Act, 1875.
  16. The Haj Committee Act, 1959.
  17. The State Financial Corporation Act, 1951.
  18. The Child Marriage Restraint Act, 1929.
  19. The Hindu Gains of Learning Act, 1930.
  20. The Caste Disabilities Removal Act, 1850.
  21. The Hindu Widows Re-marriage Act, 1856.

22. The Factories Act, 1948.
23. The Employees Provident Fund Act, 1952.
24. The Maternity Benefit Act, 1961.
25. The Employers' Liability Act, 1938.
26. The Fatal Accidents Act, 1855.
27. The Dock Workers (Regulation of Employment) Act, 1948.
28. The Indian Dock-Labourers Act, 1934.
29. The Plantation Labour Act, 1952.
30. The Employment of Children Act, 1938.
31. The Weekly Holidays Act, 1942.]

#### TOURISTS IN KASHMIR

752. SHRI RAM SAHAI: Will the Minister of TOURISM AND CIVIL AVIATION be

काश्मीर में पर्यटक

752. श्री राम साहय : क्या पर्यटन तथा नागरिक विमान अखिल मंत्री यह बताने की कृपा करेंगे कि :

(क) 1967 में मई के अन्त तक कितने कितने विदेशियों तथा भारतीयों ने काश्मीर का दौरा किया ; और

(ख) विदेशियों से कितनी विदेशी मुद्रा अर्जित की गई ;  
pleased to state:

(a) the number of foreigners and Indians respectively, who visited Kashmir till the end of May during the year 1967; and

(b) the amount of foreign exchange earned from the foreigners?]

पर्यटन तथा नागरिक विमान अखिल मंत्री (डा० करन सिंह): (क) मई 1967 के अन्त तक काश्मीर की यात्रा करने वाले विदेशियों और भारतीयों की संख्या क्रमशः 44,494 और 3,651 है।

† [ ] English translation.

(ख) देश में किसी विशेष स्थान या क्षेत्र में विदेशी पर्यटकों द्वारा खर्च की गयी विदेशी मुद्रा का ठीक ठीक मूल्यांकन करना संभव नहीं है।

[THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)  
(a) The number of foreigners and Indians who visited Kashmir upto the end of May, 1967 is 44,494 and 3651 respectively.

(b) It is not possible to make a definite assessment of the foreign exchange spent by foreign tourists in any particular place or area in the country.]

**भारतीय जहाजी कारखानों में जहाजों का निर्माण**

753. श्री राम साहय : क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि आजकल भारतीय जहाजी कारखानों में कितने जहाज तैयार हो रहे हैं ; वे कितने कितने टन भार वाले हैं ; उनमें से प्रत्येक की लागत कितनी है ; और उन्हें समुद्र में कब तक चलाया जा सकेगा ?

**SHIPS BUILT IN INDIAN SHIPYARDS**

753. SHRI RAM SAHAI: Will the Minister of TRANSPORT AND SHIPPING be pleased to state the number of ships which are being built in Indian Shipyards at present alongwith their tonnage and building cost of each of them and by when they are scheduled to be set afloat in sea?]

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): The information is being collected and will be placed on the Table of the House as early as possible.]

† [परिवहन तथा नौबहन मंत्री (प्रोफेसर वी. के. आर. वी. राव) : सूचना एकत्रित

‡ [ ] Hindi translation.

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की जा रही है और यथाशीघ्र सभा पटल पर रख दी जायेगी।

**IMADRAS GOVERNMENT'S REQUEST FOR CENTRAL FINANCIAL ASSISTANCE**

526. SHRI B. D. KHOBARAGADE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Madras Government has asked for Central financial assistance for implementing its policy of selling rice at cheaper price; and

(b) if so, what is the decision of the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) No, Sir. There has been no such Communication from Madras Government.

(b) Does not arise.

**CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE**

**SERIOUS DROUGHT CONDITION AND REPORTED STARVATION DEATHS IN CERTAIN PARTS OF WEST BENGAL**

SHRI CHITTA BASU (West Bengal): Sir, I beg to call the attention of the Minister of Food and Agriculture to the serious drought condition and reported starvation deaths in certain parts of West Bengal, particularly in the districts of Purulia and Bankura.

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJI VAN RAM): Sir, a few districts of West Bengal have been affected by drought.

transferred from the 7th June 1967.